

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

CORRIGENDUM

Dated Shillong, the 30th June, 2016

No. LJ (A) 272/78/Pt. III/251- Please read “Shri S. Changsang, District Court Jowai” in place of “District Council Court Jowai” and “Shri Rudolf Osmund Lyngdoh” in place of Rudolf Lyngdoh” as appeared in item 13 and 15 respectively, of this Department’s notification No. LJ (A) 272/78/Pt. III/247 dt. 29.06.2016.



(L.M. Sangma),

**Special Secretary to the Govt. Of Meghalaya,
Law Department.**

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**Memo No. LJ (A) 272/78/Pt. III/251-A,
Copy forwarded to:-**

Dated Shillong, the 30th June 2016.

1. Advocate General, Meghalaya ,High Court of Meghalaya, Shillong -793001.
2. All Deputy Commissioner, East Khasi Hills District, Shillong.
3. All District & Session Judges.
4. The Accountant General (A &E), Meghalaya, Shillong- 793001.
5. The Director General of Police, Meghalaya, Shillong
6. The Superintendent of Police, East Khasi Hills District, Shillong.
7. The Advocates concerned.
8. The Secretary of the Shillong High Court Bar Association.
9. The Secretary , Shillong Bar Association, shillong
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. DIPR, Shillong.
12. The Treasury Officer, Shillong North / South Treasury.
13. Law (B) Department.
14. NIC, Shillong
15. DEO, Law Department.
16. Guard file.

(By order etc.),



**Special Secretary to the Govt. Of Meghalaya,
Law Department.**